

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/CAA/88, 89, 90/2017

**NAME OF THE TRANSFEROR : KG FINANCIAL SOFTWARE PVT LTD
KG SOFTWARE PVT LTD**

NAME OF THE TRANSFERRE : KG INFORMATION SYSTEMS PVT LTD

UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. P. Vijay Kumar
R. Pradeep

Counsel for Petitioners



ORDER

Counsel for petitioner present. Representative of the Office of Official Liquidator present and filed the report of the Official Liquidator. For hearing, put up on 07.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)